

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 759 OF 2019 IN
APPEAL NO. 212 OF 2019

Dated : 3rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

**Southern Power Distribution Company of Andhra Pradesh
Ltd. & Anr.**

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand Kumar Shrivastava

Counsel for the Respondent(s) : Ms. Arunima Kedia for R-1

Ms. Poorva Saigal for R-2

Mr. Shreshth Sharma

Mr. Aditya Kumar Singh for R-3

ORDER

List the IA for hearing on **22.10.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/mkj

(Justice Manjula Chellur)
Chairperson